

children are reported missing. District Missing Persons Unit (DMPU) at the District level and Missing Persons Squad for the whole of Delhi under Crime Branch continuously monitor the cases of missing children. A Juvenile Welfare Officer (JWO) is appointed in all police stations. Rescue operations for children who are forced in to labour are also undertaken with the help of NGOs.

Regarding rehabilitation, Delhi Police follows the Standing Order No.68/2012 regarding duties of police under the Juvenile justice (Care and Protection of Children) Act, 2000 and the Delhi Juvenile Justice (Care and Protection of Children) Rules, 2009.

### **Cases of custodial killings, rape and torture**

200. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the year-wise and State-wise details of complaints of custodial killings, rape, torture and enforced disappearances against army personnel received during the last three years;

(b) the details of cases filed in such cases in civil courts;

(c) the details of cases where the Armed Forces (Special Powers) Act, 1958 has been invoked in the civil courts; and

(d) the details of cases where action has been taken by the armed forces itself?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) Information is being collected and will be laid on the Table of the House.

### **Training to State police forces for improving counter-insurgency operations**

201. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has implemented, or is planning to implement any programme for providing tactical training and technological assistance to State police forces to improve counter insurgency operations;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Yes, Sir. This Ministry